Ganga water for Delhi

1346. SHRI RAM BHAGAT PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

- whether Government propose to supply Ganga water to Delhi in the near future; and
- (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF):
(a) Yes, Sir.

(b) A 100 mgd Water Treatment Plant is being set up at Shahdara for supply of Ganga water to Delhi. The source of raw water is the Ganga Canal at Murad Nagar. The Delhi Water Supply & Sewage Disposal Undertaking has reported that test and trial runs of the treatment units and flushing of mains are in progress. As reported by the undertaking the first phase of the Treatment plant is likely to be commissioned by end of this year and the entire plant by the end of 1984.

Spares for Tarapur Atomic Power Plant from West Germany

1347. SHRI SHYAM SUNDAR MOHAPATRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) what are the terms and conditions on which West Germany is supplying spares for Tarapur;
- (b) whether international inspection of all nuclear establishments in India is a clause in the agreement; and
- (c) whether it is under consideration of Government to break the existing treaty for supply of spare parts for Tarapur from Washington?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) and (b) An agreement in principle has been reach-

ed with the Government of the Federal Republic of Germany whereby spare parts required for the Tarapur Atomic Power Station will be supplied or the understanding that these parts will be utilised only at TAPS which is under IAEA safeguards. Commercial negotiations are not being undertaken to explore the possibility of the actual supply of spare parts. The agreement with the Government of the Federal Republic of Germany is confirmed only to TAPS and does not cover all nuclear establishments in India.

(c) The US Secretary of State, during his visit to India in June-July 1983 gave assurances that all safety-related spare parts required by the Tarapur Plant would be supplied by his country. We have every expectation of the US Government abiding by these assurances.

Projects undertaken by National Building Construction Corporation

1348. SHRI BHAGATRAM MAN-HAR:

> SHRIMATI MANORAMA PAN-DEY:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (b) what are the projects undertaken by the National Buildings Construction Corporation since it entered overseas market with value, date of signing, scheduled date and actual date of completion. description of work and clients' names in each project;
- (b) what are the reasons for delay in its projects in Libya and Iraq and whether the Iran-Iraq war has affected any of the projects;
- (c) what is the payment of arrears for completed works which are due from Libya and Iraqi clients;
- (d) what are the new bids in progress for new projects overseas and what projects Corporation hope to win in the remaining months of 1983-84 financial year; and

(e) what strategy Corporation will follow in view of slowdown in award of new projects in Arab countries?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAMMED USMAN ARIF): (a) Information is given in the enclosed statement. [See Appendix CXXVIII, Annexure No. 47].

- (b) Iran-Iraq war has affected all projects being executed by the Corporation in Iraq. Other reasons for delay are given in the enclosed Statement. [See Appendix CXXVIII, Annexure No. 48.7]
- (c) Information is given in enclosed statement [See Appendix CXXVIII, Annexure No. 49.]
- (d) Information is given in enclosed statement [See Appendix CXXVIII, Annexure No. 50.]
- (e) Information is given in enclosed statement [See Appendix CXXVIII, Annexure No. 51.].

Administration of ports in the country

1349. SHRI BHAGATRAM MAN-HAR:

> SHRIMATI MANORAMA PAN-DEY:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) what are the names of all major and minor ports in the country; the number of those administered by the Port Trust of India and the mode of administration for the rest of the ports;
- (b) whether Government are considering any proposals for constituting trusts for any of the ports;
- (c) if so, what are the details thereof; and
- (d) what are the various steps being taken to improve the functioning of Indian ports, particularly the minor ones?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z. R. ANSARI): (a) and (b) The names of all the major ports are given in Statement-I. The administration, control and management of these ports, are vested in the Port Trust Boards set up in accordance with the provision of Major Port Trusts Act, 1963. A Port Trust Board has been set up for Nhava-Sheva Port Projects.

A list of the intermediate and minor ports is given at Statement-II.—These ports are administered and operated under the authority of the State Governments. There is no proposal of setting up a Port Trust Board for any intermediate and minor ports under consideration of the Cental Government.

- (c) Does not arise.
- (d) The process of improving the functioning of major ports, which are administered by the Central Government, is a continuous one and necessary steps are taken from time to time. As regards the minor ports, the responsibility for their administration and operation rests with the concerned State Government.

Statement I

List of Major Posts

- 1. Calcutta
- 2. Bombay
- 3. Madras
- 4. Cochin
- 5. Visakhapatnam
- 6. Kandla
- 7. Mormugao
 - 8. Paradip
 - 9. Tuticorin
- 10. New Mangalore.